

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.204

IA-4490/2021, 4524/21, 3385/2020 in

IB-432/(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha
V/S
Three C-Homes (P) Ltd

.....FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 16.8.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Sr. Adv. Mr. Gopal Jain, Adv. Mr. Abir Roy, Adv. Vivek Pandey, Adv. Soham Goswami, Adv. Sheshank for Resolution Applicant

For the Respondent : Mr. Krishnendu Dutta, Sr. Advocate, Mr. Aman Sheikh, Mr. Pranav Tanwar, Mr. Rajat Sinha, Advocates

Mr. Rishabh Jain, Advocate for RP, Mr. Suresh Gupta COC member

ORDER

IA-4490/2021, 4524/21, 3385/2020 :

On the request made by Ld. Counsels appearing on behalf of the parties, the matter is adjourned to 18.8.2022.

- Sd/-

**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**

- Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Surjit